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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/580/2018  
NAME OF THE PETITIONER(S) : Nutra Specialties Pvt Ltd  
NAME OF THE RESPONDENT(S) : Nuray Chemicals Pvt Ltd  
UNDER SECTION : 9RULE6

S.No.	Name (in Capital)	Represented by	Signature
1.	Nuray chemicals (D)	A. Padmanabhan Counsel for Respondent	
2.	Nutra Specialties Operational Creditor	Sangamithra Counsel for O.C	S -> Hris

**ORDER**

Counsel for petitioner/operational creditor present. Counsel representing the respondent present and filed vakalat. He prayed for time to file counter. Time is enlarged at request. Put up on 03.07.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc